

**GOVERNMENT OF INDIA
TEXTILES
LOK SABHA**

UNSTARRED QUESTION NO:610

ANSWERED ON:13.08.2012

EXPORT OF HANDICRAFT

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Will the Minister of TEXTILES be pleased to state:

- (a) the details of schemes formulated for development of handicrafts alongwith the funds allocated during the last three years, State/Union Territory-wise;
- (b) the details of export of handicraft, handloom and silk clothes during the last three years and the amount of foreign exchange earned, country-wise including the share of India in the world's export of these items;
- (c) the details of concessions provided to the exporters of these items by the Government including the steps taken to boost the export of these items in the country;
- (d) the steps taken by the Government to promote the use of jute as a clothing fabric and also an environment friendly packaging material;
- (e) whether the Government is considering any measures to increase the export of handicrafts and hand-crafted goods made from jute; and
- (f) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SMT. PANABAACA LAKSHMI)

(a): The details of schemes formulated for development of handicrafts alongwith Scheme-wise funds allocated during the last three years i.e. 2009-10 to 2011-12 are as under:-

(Rs. in crores)

	2009-10	2010-11	2011-12
Name of scheme	B.E	B.E	B.E
Baba Saheb Ambedkar hastshilp Vikas yojana	60.09	72.82	65.00
Design & Technical Development	14.00	16.73	16.00
Marketing Support & Services	52.96	75.00	65.00
Handicrafts Artisans Comprehensive Welfare Scheme	71.60	84.11	69.00
Research & Development	9.13	12.00	8.25
Human Resource Development	6.22	19.34	17.75
Integrated Development Package for J&K	0.00	0	0.00
Infrastructure (Capital)	6.00	6.00	4.00

Total 220.00 286.00 245.00

(b): The details of exports of Principal Commodities represented by Handicrafts (including handmade carpets, Silk carpets and other than Silk carpets), Handloom products and RMG of Silk, during the last three years i.e. 2009-10, 2010-11 and 2011-12 are given below alongwith the foreign exchange earned against such export:-

Value in US\$ million

2009-10 2010-11 2011-12

RMG of Silk	292.46	241.98	264.50
Handloom Products#	264.85	371.13	554.01
Handicrafts	961.67	1311.61	1079.44

Handloom products have been included as commodities first time in 2009-10.

(c), (e) & (f): The details of concessions provided to the Exporters are Annexed. The steps taken by the Government to boost the

exports of handicrafts as well as handmade carpets and other floor coverings include: participations in fairs/ exhibitions abroad; thematic display and live demonstration of handicrafts in exhibitions abroad; organizing buyer-seller meets in India and abroad; brand image promotion of Indian handicrafts abroad through seminars and publicity, awareness programmes about technology, packaging and export policies in India to exporters; organizing Indian Handicrafts & Gifts Fairs, product specific shows and Made in India Show providing assistance under Market Development Assistance and Market Access Initiative Schemes of Ministry of Commerce to exporter members.

(d): The Government of India has launched Jute Technology Mission [JTM] for a period of 6 years, to terminate on 31st March, 2013, for overall development of the jute industry in the country and promotion of jute and jute products at home and abroad. JTM is being implemented in Mission Mode and National Jute Board [NJB] is responsible for implementation of Mini Mission IV of JTM.

ANNEXURE

The details of concessions:

- # The exporters can avail concessions/facilities provided by Government in EXIM Policy as well as measures taken from time to time.
- # The exporters can avail Duty free import entitlement of tools, trimmings and embellishments is 5% of FOB value of exports during previous financial year. Entitlement is broad banded, and shall extend also to merchant exporters tied up with supporting manufacturers.
- # Handicraft Export Promotion Council is authorized to import trimmings, embellishments and consumables on behalf of those exporters for whom directly importing may not be viable.
- # Specific funds are earmarked under MAI and MDA schemes for promoting handicrafts exports.
- # CVD is exempted on duty free import of trimmings, embellishments and consumables.
- # New towns of export excellence with a reduced threshold limited of Rs.150 crores shall be notified.
- # Machinery and equipment for effluent treatment plants are exempt from customs duty.
- # All handicrafts exports would be treated as special focus products and entitled to higher incentives.
- # In addition to above, 2% bonus benefits under Focus Product Scheme for handicrafts exports and applicable duty drawback on exports of goods are eligible for registered exporters.
- # Interest Subvention of 2% on pre-shipment & post shipment export credit.
- # MDA for participation in Fairs & Exhibitions/Buyer-Seller Meet.
- # MAI Assistance for participation in Fairs/Exhibition/Buyer-Seller Meet in India & Abroad.
- # Assistance from Textiles Fund for participation in Fairs/Exhibition/ BSM in India & Abroad.